

LOK SABHA DEBATES

LOK SABHA

Thursday, December 30, 1993/

Pausa 9, 1915 (Saka)

The Lok Sabha met at
Eleven of the Clock.

[MR. SPEAKER *in the Chair*]

[Translation]

SHRI RAM VILAS PASWAN
(Roser): Mr. Speaker, Sir, I would like to
make a submission regarding 'Neelgai'
[Interruptions] special session of the
Parliament has been convened
[Interruptions]

[English]

MR. SPEAKER: I have already
heard you on telephone.

[Translation]

SHRI RAM VILAS PASWAN: So,
what have you decided?
[Interruptions]

[English]

MR. SPEAKER: Now, Secre-
tary-General.

11.02 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir, I lay
on the Table the following three Bills

passed by the Houses of Parliament dur-
ing the current Session and assented to
since a report was last made to the House
on the 23rd December, 1993 :—

(1) The Advocates (amendment)
Bill, 1993.

(2) The President's Emoluments
and Pension (Amendment) Bill, 1993.

(3) The Supreme Court Judges
(Conditions of Service) Amendment Bill,
1993.

11.02 1/2 hrs.

JOINT PARLIAMENTARY COMMITTEE TO SUGGEST FACILITIES AND REMUNERATION FOR MEMBERS OF PARLIAMENT

Minutes

[English]

SHRI A.R. ANTULAY (Kulaba): I
beg to lay the Minutes (Hindi and English
Versions) of the Sittings so far of the
Sub-committee and of the Joint Parlia-
mentary Committee to suggest Facilities
and Remuneration for Members of Parli-
ament.

11.03 hrs.

DISCUSSION UNDER RULE 193

Report of the Joint Committee to
Enquire into Irregularities in Securities
and Banking Transactions - Contd.

[English]

MR. SPEAKER: Shri Ram Kapse.